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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA(CAA) No. 21/NCLT/AHM/2017

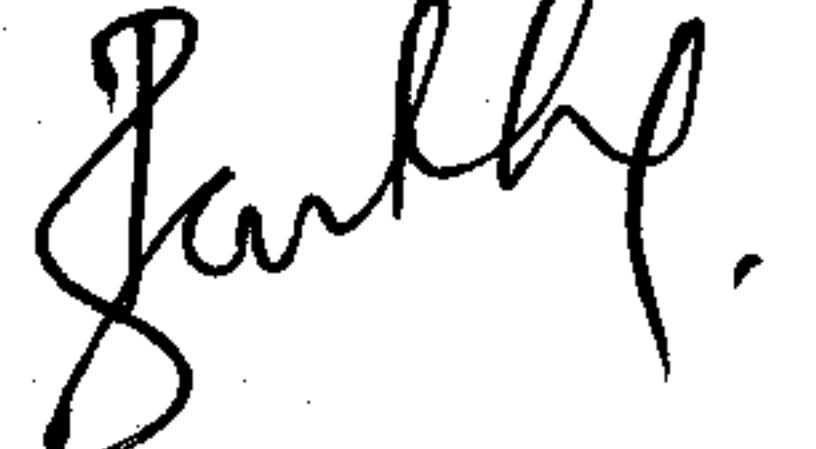
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017**

Name of the Company: **Shaswat Nirman Pvt Ltd
Indraprashtha Supermart Pvt Ltd (Joint Application)**

Section of the Companies Act: **Section 230-232 of the Companies Act, 2013**

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|---------------------------------------|--------------------|-----------------------|---|
| 1. | Ms. Barkha Deshmukh for Gargi Vyas | C.S | Applicant |  |
| 2. | | | | |

ORDER

Learned PCS Ms. Barkha Deshmukh i/b Gargi Vyas present for Applicants.

At request of learned Counsel for Applicants.

List the matter on 18.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 1st day of May, 2017.